

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1883 OF 2018 IN
DFR NO. 3592 OF 2018**

Dated: 22nd February, 2019

In the matter of:

NTPC Limited

Versus

**Central Electricity Regulatory Commission
& Ors.**

...Appellant(s)

...Respondent(s)

ORDER

The Bench could not assemble today.

As agreed by both the parties, list the matter on **14.03.2019.**

Court Master/PS